

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No229
CP/6(AHM)2022

Proceedings under Section 241-242 of Co. Act, 2013

IN THE MATTER OF:

Bhavik Bhimjibhai Bhalodia & Anr
V/s
Corus Vitrified Pvt Ltd & Ors

.....Applicant

.....Respondent

Order delivered on 24/08/2023

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Ravi Pahwa Adv.
For the Respondent : Mr. Dakshesh Kapur Adv. i/b. Mrs. Natasha D Shah Adv

ORDER

Learned counsel Mr. Ravi Pahwa appeared for the petitioner. Learned counsel Mr. Dakshesh Kapur proxy for learned counsel Mrs. Natasha D Shah appeared for the respondent.

List for hearing on 06.10.2023.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)